RAJYA SABHA

Wednesday, the 20th July, 2022 / 29 Ashadha, 1944 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Please take your respective seats. Oath or affirmation.

OATH OR AFFIRMATION

Shrimati Pilavullakandy Thekkeyaparambil Usha (Nominated)

श्री सभापति : "श्रद्धापूर्वक निर्वहन करूँगी", यह क्या है, सबको मालूम है न? ...(व्यवधान)... Papers to be laid on the Table. Shrimati Nirmala Sitharaman. Not present. Okay. Not present due to Covid. Shri Pankaj Chaudhary.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप धारा (2) के अधीन, वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं तथा व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) Notification No. 17/2022-Central Excise dated 19.07.2022 seeks to amend No. 04/2022-Central Excise, dated the 30th June, 2022, to reduce the Special Additional Excise Duty on exports of Petrol and Diesel.
- (2) Notification No. 18/2022-Central Excise dated 19.07.2022 seeks to reduce the Special Additional Excise Duty on production of Petroleum Crude and export of Aviation Turbine Fuel.
- (3) Notification No. 19/2022-Central Excise dated 19.07.2022 seeks to exempt the excisable goods, namely Petrol, Diesel and Aviation Turbine Fuel from

Special Additional Excise Duty and Road and Infrastructure Cess when exported from units located in the Special Economic Zones (SEZ).

(4) Notification No. 20/2022-Central Excise dated 19.07.2022 seeks to amend No. 10/2022-Central Excise, dated the 30th June, 2022, to reduce the Road and Infrastructure Cess on export of Petrol.

[Placed in Library. For (1) to (4) See No. L.T. 7147/17/22]

...(Interruptions)...

MR. CHAIRMAN: Papers to be laid. Now, Shri Nityanand Rai. ...(Interruptions)...

Papers to be laid. ...(Interruptions)... This is not the way. ...(Interruptions)...

Kharge ji, you know the tradition. ...(Interruptions)... Papers to be laid. ...(Interruptions)... Shri Nityanand Rai.

- I. Notifications of the Ministry of Home Affairs
- II. Report (2019-20) of NHRC, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1883 (E), dated the 20th April, 2022, appointing Chief Immigration Officer, Bureau of Immigration, New Jalpaiguri Railway Check Post as the "Civil Authority" for the purpose of said Order for the Immigration Check Post located at New Jalpaiguri, Jalpaiguri District of West Bengal State with effect from 20th April, 2022, under sub-section (2) of Section 3A of the Foreigners Act, 1946.

[Placed in Library. See No. L.T. 7108/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1884 (E), dated the 20th April, 2022, designating New Jalpaiguri Railway Check Post in the district of Jalpaiguri of West Bengal State as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers, under sub-section (5) of Section 3 of the Passport (Entry into India) Act, 1920.

[Placed in Library. See No. L.T. 7109/17/22]